NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CA No.169/2017 IN CP (IB) No.06/Chd/CHD/2017

In the matter	of:	
M/s Hind Motors India Limited.		Petitioner-Corporate Debtor.
In the matter	of:	
Mohali Automobiles Pvt. Ltd.		Applicant.
	Versus.	
Sh. Krishan Vrind Jain – Liquidator.		Respondent.
Present:	Mr.Arjun Pratap Atma	a Ram, Advocate for Applicant.
	Notice of this applica	tion to liquidator Mr.Krishan Vrind
Jain for 02.11.2017. Dasti.		

Sd/-(Justice R.P.Nagrath) Member (Judicial)

October 24, 2017.
Ashwani